

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-348(ND)/2018

IN THE MATTER OF:

M/s Modi Hitech India Ltd.

vs

M/s AGTEC Industries Pvt. Ltd.

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

.....PETITIONER

.... RESPONDENT

Order delivered on 11.06.2018

For the Petitioner/Applicant :

For the Respondent :

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up today. Post the matter on 18.07.2018.

← Sd →

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
11.06.2018

← Sd →

(R. VARADHARAJAN)
MEMBER (JUDICIAL)